

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 26.07.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/1483/2024 in CP(IB) No.532/7/HDB/2019
NAME OF THE COMPANY	Sri Lakshmi Narasimha Oil Mills Pvt Ltd
NAME OF THE PETITIONER(S)	Indian Overseas Bank
NAME OF THE RESPONDENT(S)	Sri Lakshmi Narasimha Oil Mills Pvt Ltd
UNDER SECTION	7 of IBC

ORDER

IA(IBC)/1483/2024

Present: Ld. Senior Counsel Mr. Chandrasen along with Mr. VV Ramana for
the Applicant.

Ld. Counsel Mr. G. Sai Prasen for the Respondent.

For filing of counter, **matter is adjourned to 07.08.2024.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)